

## Dak Register

<b>Diary No.</b>	<b>Date of Receipt</b>	<b>No./Name of Document Received</b>	<b>Source</b>	<b>Particulars of documents</b>	<b>Section to which sent</b>	<b>Name</b>	<b>Action Taken</b>	<b>Link File</b>
1278/2017	05/04/2017	F.NO 18/(1)/MISC/CESTAT/ALD/2016 DT. 29/03/2017	ASST. REGISTRAR BANGALORE	listing of cases and shortage of staff	PA			
1279/2017	05/04/2017	1	SH. ASHOK JINDAL MEMBER (J)	one day C/L on 03.04.2017	Administration Section			
1280/2017	05/04/2017	CESTAT(EZB)/LEAVE/PKC/2016/2 DT 31.03.2017	SH. P. K. CHOUDHARY MEMBER (J)	01 day r/h on 04.04.2017 and 01 day c/l on 05.04.2017	Administration Section			
1281/2017	05/04/2017	1	SH. ASHOK JINDAL MEMBER (J)	station leave permission from 31 (A/N) to 05.04.2017 (F/N)	Administration Section			
1282/2017	05/04/2017	1	SH. C. J. MATHEW MEMBER (T)	permission to visit outside the country	Administration Section			
1283/2017	05/04/2017	33/CESTAT/BANG/OSP DT 03.04.2017	ASST. REGISTRAR BANGALORE	monthly statement of payment of outsourced staff	Administration Section			
1284/2017	05/04/2017	1	CHETAN THAKRAL STENO III	Application for Earned leave for 27 to 29.03.2017	Administration Section			
1285/2017	05/04/2017	1	SH. SUKHBIR SINGH MTS	1/2 day c/l on 28.03.2017	Administration Section			
1286	05/04	04/CESTAT/HYD/NR/15/85	MS.	forwarding	Admini			

1287 /2017	05/04 /2017	20/(1)/MISC PURCHASE/CESTAT/ALD/ 2015 DATED 28.03.2017	ASST. REGISTRAR ALLAHABAD	Requisition of File Cover	Admini stration Section			
1288 /2017	05/04 /2017	CESTAT/ADH/R/2017/124 DATED 31.03.2017	SH. RAJU MEMBER (T)	Permission to visit abroad Sh. Raju Member (T)	Admini stration Section			
1289 /2017	05/04 /2017	27/11/2005- AD.IC(CESTAT) DATED 24.03.2017	UNDER SECRETARY AD1C	Continuation of temporary posts in CESTAT	Admini stration Section			
1290 /2017	05/04 /2017	18/(1)/MISC/CESTAT/ALD/ 2016	ASST. REGISTRAR ALLAHABAD	Purchase committee for CESTAT Allahabad	Admini stration Section			
1291 /2017	05/04 /2017	1	MS. SEEMA SADANA SPS	joining report on 30.03.2017 (F/N)	Admini stration Section			
1292 /2017	05/04 /2017	1	SH. S. GOPINATH MTS	E/L from 31.03.2017 to 09.04.2017	Admini stration Section			
1293 /2017	05/04 /2017	1	PS TO SH. RAMESH NAIR MEMBER (J)	Forwarding of giving intimation for seeking previous sanction under Rule 18(3) for transaction in r/o movable property in r/o Sh. Ramesh Nair Member (J)	Admini stration Section			
1294 /2017	05/04 /2017	1	MS. ARCHANA	half pay leave for 01	Admini stration			

7			WADHWA, MEMBER (J)	day on 30.03.2017	Section			
1295 /201 7	05/04 /2017	1	SH. GAJENDER SINGH HEAD CLERK	Reply to Memo dated 27.03.2017	Admini stration Section			
1296 /201 7	05/04 /2017	1	CHETAN THAKRAL, STENO III	station leave permission from 01.04.2017 to 04.04.2017	Admini stration Section			
1297 /201 7	05/04 /2017	RTI/P- 195/2017/(9645)/14098/R215 29 DATED 29.03.2017	SH. R. K. JAIN	filing an complaint in CIC ID 10- 248/2015	Admini stration Section			
1298 /201 7	05/04 /2017	98/PERSN./CEGAT/CAL/98 -VOL II DATED 27.03.2017	SH. T. K. SARKAR KOLKATA	Documents in r/o Sh. Inderjit Purkait, HC	Admini stration Section			
1299 /201 7	05/04 /2017	23/ESTT/CESTAT/KOL/200 3 DATED 27.03.2017	DY. REGISTRAR KOLKATA	Proposal for condemnatio n of Vehicle No. DL 9CG 6828	Admini stration Section			
1300 /201 7	05/04 /2017	CESTAT/AHD/ESTT/34/201 3-VOL II DATED 3/4/2017	ASST. REGISTRAR AHMEDABA D	Statement for payment of wage charges to outsourced persons for the month of March 2017	Admini stration Section			
1301 /201 7	05/04 /2017	35/OUTSOURCING/CESTA T/KOL/08 DATED 4.4.2017	DY. REGISTRAR KOLKATA	monthly statement of payment made by the agency to the outsourced staffs for march 2017	Admini stration Section			
1302 /201 7	05/04 /2017	1	SH. SUNIL KUMAR TECHNICAL	Forwarding of my representatio	Admini stration Section			

			OFFICER	n dated 04.04.2017 to the DG, HRD,CBEC with copy to CC, Chennai			
1303 /201 7	05/04 /2017	1	ASST. REGISTRAR ALLAHABAD	Bench wise disposal of cases during m/o march 2017	Compu ter Cell		
1304 /201 7	05/04 /2017	1	ASST. REGISTRAR HYDERABAD	monthly statement for the m/o march 2017	Compu ter Cell		
1305 /201 7	05/04 /2017	1	DY. REGISTRAR KOLKATA	weekly Dispatch Report	Compu ter Cell		
1306 /201 7	05/04 /2017	17/WEEKLY ORDER ISSUED/CESTAT/CAL/13	DY. REGISTRAR KOLKATA	Weekly Report as per Circulat dated 07.12.2005	Compu ter Cell		
1307 /201 7	05/04 /2017	D-24(1)/NIC CORRES/CHE/2012 DATED 30.03.2017	ASST. REGISTRAR CHENNAI	Request for service of Computer Programmer	Compu ter Cell		
1308 /201 7	05/04 /2017	17/WEEKLY ORDER ISSUED/CESTAT/CAL/13 DATED 17.03.2017	DY. REGISTRAR KOLKATA	Weekly Dispatch Report	Compu ter Cell		
1309 /201 7	05/04 /2017	17/WEEKLY ORDER ISSUED/CESTAT/CAL/13 DATED 10.03.2017	DY. REGISTRAR KOLKATA	weekly dispatch report	Compu ter Cell		
1310 /201 7	05/04 /2017	17/WEEKLY ORDER ISSUED/CESTAT/CAL/13 DATED 24.03.2017	DY. REGISTRAR KOLKATA	Weekly dispatch report	Compu ter Cell		
1311 /201 7	05/04 /2017	17/WEEKLY ORDER ISSUED/CESTAT/CAL/13 DT 17.03.2017	DY. REGISTRAR KOLKATA	Weekly report as per circular dated 07.12.2005	Compu ter Cell		
1312 /201 7	05/04 /2017	1	SH. S. S. GARG MEMBER (J)	Disposal	Compu ter Cell		

1313 /201 7	05/04 /2017	1	SH. DEVENDER SINGH MEMBER (T)	Disposal for m/o march 2017	Compu ter Cell			
1314 /201 7	05/04 /2017	1	SH. ANIL CHOUDHAR Y, MEMBER (J)	Disposal for m/o march 2017	Compu ter Cell			
1315 /201 7	05/04 /2017	1	SPS TO SH. C. J. MATHEW MEMBER (T)	Disposal for m/o march 2017	Compu ter Cell			
1316 /201 7	05/04 /2017	CESTAT/AHD/DISPOSAL STATEMENT/06/2016 DATED 4.4.2017	SPS SH. S. C. DAS	Disposal statement of CESTAT, Ahmedabad for march 2017	Compu ter Cell			
1317 /201 7	05/04 /2017	1	MS. SULEKHA BEEVI C.S. MEMBER (J)	Disposal for the month of march 2017	Compu ter Cell			
1318 /201 7	05/04 /2017	MVR/DS/(03)/2017 DATED 4.04.2017	SPS TO SH. M. V. RAVINDRAN M(J)	disposal statement in r/o	Compu ter Cell			
1319 /201 7	06/04 /2017	IV-510/R/O/2007/1337 DATE 05.04.2017	ASST. COMMR. REVIEW KANPUR	Final Order No. C/144/2010- Cu(DB) dated 30.09.2010	DR(J)			
1320 /201 7	06/04 /2017	CWP NO. 6692/2017	BY FAX	Order of Punjab and Haryana High Court dated 30.03.2017	Admini stration Section			
1321 /201 7	06/04 /2017	37(1)/OUTSOURCING GROUP C/CESTAT/ALD/2016 DT. 5/4/2017	ASST. REGISTRAR ALLAHABAD	Submission of proof of Salery payment	Admini stration Section			
1322 /201 7	06/04 /2017	1	SUNIL KUMAR TO	permission to avail C/L on	Admini stration			

7				10 and 12 April and RH on 11 and 13 april	Section			
1323/2017	06/04/2017	C.18017/2/2017-AD1C(CESTAT) DT. 30.03.2017	UNDER SECRETARY AD1C	O.A. No. 156/2017 filed by A. Sudhakaran Vs. UOI CAT Bombay	Administration Section			
1324/2017	06/04/2017	04/CESTAT/HYD/PF/KS/15 DT 28.03.2017	ASST. REGISTRAR HYDERABAD	05 days E/L 17.04.2017 to 21.04.2017 Sh. Kripa shankar AR	Administration Section			
1325/2017	06/04/2017	01/CESTAT/BANG/COMP. DT 24.03.2017	ASST. REGISTRAR BANGALORE	Non working of Cute FTP	Administration Section			
1326/2017	06/04/2017	ST/2/2010 DATED 30.03.2017	AUTHORISED REPRESENTATIVE	Appeal No. ST/2/2010 written submission	PA			
1327/2017	06/04/2017	E/1692/2011 EX (DB)	ASST. REGISTRAR CHANDIGARH	A.No. E/1692/2011	PA			
1328/2017	06/04/2017	1	MS. SULEKHA BEEVI C.S. MEMBER (J)	Information regarding reserved orders for m/o March 2017	PA			
1329/2017	06/04/2017	1	STENO ON BEHALF OF SH. ANIL CHOUDHARY MEMBER (J)	information regarding reserved orders for m/o March 2017	PA			
1330/2017	06/04/2017	1	STENO ON BEHALF OF SH. ANIL G.	information regarding reserved	PA			

			SAKKARWAR MEMBER (T)	orders for the m/o March 2017				
1331/2017	06/04/2017	1	SH. DEVENDER SINGH MEMBER (T)	Information regarding reserved orders for the m/o 2017	PA			
1332/2017	06/04/2017	1/M(T)/RO-STATEMENT/CESTAT/CHENNAI/2016 DATE 3.4.2017	SH. M. M. DAMODHAR, MEMBER (T)	Information reg. reserved orders for m/o March 2017	PA			
1333/2017	06/04/2017	1/DNP-MJ/RO-STATEMENT/CESTAT/CHENNAI/2016	SH. D. N. PANDA M(J)	Information reg. reserved orders for m/o march 2017	PA			
1334/2017	06/04/2017	1	SH. DEVENDER SINGH M(T)	Note regarding pronouncement of order A. No. E/2502/2009	PA			
1335/2017	06/04/2017	1	SH. D. N. PANDA MEMBER (J)	Intimation of joining at new place of posting CESTAT, Muumbai joinin on 05.04.2017	PA			
1336/2017	06/04/2017	1 DATED 03.04.2017	MS. ARCHANA WADHWA MEMBER (J)	extention of time for reporting at CESTAT Chennai	PA			
1337/2017	06/04/2017	1(10)/CESTAT/CHD-2015-ADMN DT 27.03.2017	SH. ASHOK JINDAL MEMBER (J)	Request for tour to CESTAT New Delhi	PA			
1338/2017	06/04/2017	1	DY. REGISTRAR	Special Bench at	DR(J)			

7			MUMBAI	Mumbai on 31.03.2017				
1339 /201 7	06/04 /2017	1	DY. REGISTRAR MUMBAI	Special Bench order for 31.03.2017	DR(J)			
1340 /201 7	06/04 /2017	1	DY. REGISTRAR MUMBAI	Special Bench order on 07.04.2017	DR(J)			
1341 /201 7	06/04 /2017	C. A. NO. 3976/2017	SCI	C. A. No. 3976/2017	DR(J)			
1342 /201 7	06/04 /2017	26/WITHDRAWAL/CESTA T/KOL/2016 DATED 31.03.2017	DY. REGISTRAR KOLKATA	Withdrawal of Appeals under NLP	DR(J)			
1343 /201 7	06/04 /2017	ST/3192/2012	ASST. REGISTRAR CHANDIGAR H	Transfer of the appeal	DR(J)			
1344 /201 7	06/04 /2017	E/50706/2015 & E/257/2016	ASST. REGISTRAR CHANDIGAR H	Transfer of appeal	DR(J)			
1345 /201 7	06/04 /2017	29(1)/MISC CORRS/CR/CESTAT/ALD/ 2015 DT 30.03.2017	ASST. REGISTRAR ALLAHABAD	Tagging of Appeal No. E/453/2012 and ST/51486/20 14	DR(J)			
1346 /201 7	06/04 /2017	E/1125/2007	ASST. REGISTRAR ALLAHABAD	transfer of the said appeal	DR(J)			
1347 /201 7	06/04 /2017	C. A. NO. 1219/2017	SCI	C. A. NO. 1219/2017	DR(J)			
1348 /201 7	06/04 /2017	III(20)/ARC/RPR- I/685/2008/ DATED 29.03.2017	JT. COMMR. (REVIEW) RAIPUR	Filling of Misc. Application for withdrawal of A. N. E/2314/2008	DR(J)			



1349 /201 7	06/04 /2017	26/WITHDRAWAL/CESTAT/KOL/2016 DATED 10.03.2017	DY. REGISTRAR KOLKATA	Withdrawal of Appeals under NLP	DR(J)			
1350 /201 7	06/04 /2017	/17/60787/P10/WC/L83577 DATED 3.04.2017	SH. R.K. JAIN	Non supply of Orders by CESTAT, Kolkata after 21.10.2016	DR(J)			
1351 /201 7	06/04 /2017	26/WITHDRAWAL/CESTAT/KOL/2016 DATED 17.03.2017	DY. REGISTRAR KOLKATA	Withdrawal of Appeals under NLP	DR(J)			
1352 /201 7	06/04 /2017	C. A. NO. 2968/2017	SCI	C. A. No. 2968/2017	DR(J)			
1353 /201 7	06/04 /2017	RTI/P-537/8325/14/R21549 DT. 01.04.2017	SH. V. PADMANAB HAN, FAA FORWARDE D LETTER OF SH. R. K. JAIN	CIC Order No. CIC/SB/C/22 015/000049 dt 28.02.2017	Excise	CP IO		
1354 /201 7	06/04 /2017	1	MS. SULEKHA BEEVI C.S.	TA Advance for Transfer to CESTAT Chennai	Account Section			
1355 /201 7	06/04 /2017	1	SH. SANJAI LDC	Sanction of encashment 10 days Earned Leave-reg.	Account Section			
1356 /201 7	06/04 /2017	1	SPS TO SH. ASHOK K ARYA, MEMBER (T)	Deduction of Licence fee and discontinuati on of payment of HRA	Account Section			
1357 /201 7	06/04 /2017	CESTAT/MUM/LA.2010 TO 2015-16 DT 29.03.2017	DY. REGISTRAR MUMBAI	Reply to internal Audit for O/o Chief controller of accounts	Account Section			

1358 /2017	06/04 /2017	A. 50050/8/2017 -VIG. DT 27.03.2017	UNDER SECTY (VIG)	Meeting to be taken up by AS(R)/CVO on 30.03.2017	Account Section			
1359 /2017	06/04 /2017	1	MS. ARCHANA WADHWA, MEMBER (J)	Transfer TA bill	Account Section			
1360 /2017	06/04 /2017	G- 10(1)BUDGET/CESTAT/CH E/2016 DT 29.03.2017	ASST. REGISTRAR CHENNAI	Allocation of Funds for FY 2016-17	Account Section			
1361 /2017	06/04 /2017	1	MS. ARCHANA WADHWA,M EMBER (J)	Mobile Bills to be paid	Account Section			
1362 /2017	07/04 /2017	01/CESTAT/BANG/RR DT 31.03.2017	ASST. REGISTRAR BANGALORE	Pendency statement for m/o march 2017	Techni cal Officer			
1363 /2017	07/04 /2017	D-6(1)/TRANSFER APPEALS/2009/IV DT 3.4.2017	ASST. REGISTRAR CHENNAI	Misc. Order to be placed before president M. O. No. 40136/2017 dt 22.03.2017	Techni cal Officer			
1364 /2017	07/04 /2017	IV(16)HQ/D- III/TECH/TRADE/35/2015 DT 24.03.2017	COMMR. OF SERVICE TAX NEW DELHI	Relocation of existing offices under Service Tax Commissione rates Delhi III	Techni cal Officer			
1365 /2017	07/04 /2017	PECIN(P) C.EX./BP & PVC/APPL./16-17 DT 31 MARCH 2017	GENERAL MANAGER PANASONIC ENERGY INDIA PVT. LTD	Appeal against order in appeal no. BHO- EXCUS-001- APP-517- 518-16-17 dt 20.12.2016	Techni cal Officer			

1366 /201 7	07/04 /2017	1	SH. ASHOK JINDAL, MEMBER (J)	Information regarding reserved orders for m/o March 2017	PA			
1367 /201 7	07/04 /2017	1	SH. M. M. DAMODHAR, MEMBER (T)	Information regarding reserved order for the m/o March 2017	PA			
1368 /201 7	07/04 /2017	1	SH. D. N. PANDA MEMBER (J)	Intimation of joining at new place of posting CESTAT, Muumbai joinin on 05.04.2017	PA			
1369 /201 7	07/04 /2017	1	SH. DEVENDER SINGH, MEM BER (T)	Information regarding reserved orders for m/o March 2017	PA			
1370 /201 7	07/04 /2017	D-6(1) WEEKLY DISPATCH OF ORDERS/2014 DT 3.4.201	ASST. REGISTRAR CHENNAI	Weekly Dispatch Statement	Compu ter Cell			
1371 /201 7	07/04 /2017	1	ASST. REGISTRAR BANGALORE	weekly statement for dispatch of orders	Compu ter Cell			
1372 /201 7	07/04 /2017	1	SH. ASHOK JINDAL MEMBER (J)	Disposal Statement for the m/o March 2017	Compu ter Cell			
1373 /201 7	07/04 /2017	1	SH. S. K. MOHANTY, MEMBER (J)	Disposal Statement for m/o march 2017	Compu ter Cell			
1374 /201 7	07/04 /2017	1	SH. DEVENDER	Disposal Statement for	Compu ter Cell			

7			SINGH MEMBER (T)	m/o March 2017				
1375 /201 7	07/04 /2017	1	SH. ANIL G. SAKKARWA R, MEMBER (T)	Disposal statement for the m/o March 2017	Compu ter Cell			
1376 /201 7	07/04 /2017	III(20)ARC/CESTAT/WITH DRAWALCASES/15-16 DT 30.3.2017	AD. COMMR. INDORE	Withdrawal of Appeals	DR(J)			
1377 /201 7	07/04 /2017	E-30020/1/2016-AD (HINDI-4) DT 31.03.2017	UP NIDESHAK	Vibhagiya Hindi shabdawali ka sanklan taiyaar karne ke sambandh mein.	DR(A)			
1378 /201 7	07/04 /2017	E-30011/2/2017 HINDI -4 DOR DT. 03.04.2017	SAHAYAK NIDESHAK (RAJBHASHA )	Hindi ke pragami prayog se sambandhit dinank 31.03.2017 ko samapt hindi ki timahi pragati report sanlagn proforma ke bhag I tatha bhag II mein bharkar bhejne ke sambandh mein.	DR(A)			
1379 /201 7	07/04 /2017	A-19011/12/2016- AD1C(CESTAT) (PT) DT 30.03.2017	SH. S. BHOWMICK, UNDER SECRTY	Request for relaxation for using Private Airline	DR(A)			
1380 /201 7	07/04 /2017	1	SPS TO SH. S.S. GARG MEMBER (J)	03 days C/L 17.04.2017 to 19.04.2017	DR(A)			
1381 /201	07/04 /2017	33/CESTAT/BANG/OSP DT 3.4.2017	ASST. REGISTRAR	Monthly statement of	DR(A)			

7			BANGALORE	payment to outsourced staff				
1382/2017	07/04/2017	1	SH. D. N. PANDA MEMBER (J)	Joining report for duty on 03.04.2017	DR(A)			
1383/2017	07/04/2017	1	SH. J. K. GOLAY SPS	C/L on 07.04.2017	DR(A)			
1384/2017	07/04/2017	1	MS. SULEKHA BEEVI C. S. MEMBER (J)	Assumption of Charge at CESTAT, Chennai	DR(A)			
1385/2017	07/04/2017	1	SH. C. J. MATHEW MEMBER (T)	01 day E/L for 06.04.2017	DR(A)			
1386/2017	07/04/2017	1	SH. ANIL G. SAKKARWAR, MEMBER (T)	Joining on 05.04.2017 after availing E/L	DR(A)			
1387/2017	07/04/2017	1	SH. ANIL G. SAKKARWAR, MEMBER (T)	E/L for 19.04.2017 to 21.04.2017	DR(A)			
1388/2017	07/04/2017	19(3)/DNP-M(J)/CESTAT/CHE/2014-VOL II DT 5.4.2017	ASST. REGISTRAR CHENNAI	Forwarding of certificate of transfer of charge of Member (J)	DR(A)			
1389/2017	07/04/2017	A-50050/244/2016-AD1C(CESTAT) DT. 06.04.2017	SH. S. BHOWMICK UNDER SECTY	Administrative approval and expenditure sanction for revamping local area network in CESTAT for upgradation of CESTAT website to Dynamic	DR(A)			

				module				
1390 /201 7	07/04 /2017	C.18017/3/2017- AD1C(CESTAT) DT 05.04.2017	SH. S. BHOWMICK UNDER SECTY	Writ Petition (Civil) entitled "Foshan Shansui Romantic Ceramics Co. Ltd. & Ors. Vs UOI before the High Court of Delhi	DR(J)			
1391 /201 7	07/04 /2017	26/WITHDRAWAL/CESTA T/KOL/2016 DATED 31.03.2017	DY. REGISTRAR KOLKATA	Withdrawal of Appeals under NLP	DR(J)			
1392 /201 7	10/04 /2017	CA NO. 4603-4604/2017	SCI	CA No. 4603- 4604/2017	DR(J)			
1393 /201 7	10/04 /2017	CA NO. 4507/2004	SCI	CA No. 4507/2004	DR(J)			
1394 /201 7	10/04 /2017	CA NO. 6545/2015	SCI	CA No. 6545/2015	DR(J)			
1395 /201 7	10/04 /2017	CA NO. 3584/2017	SCI	CA No. 3584/2017	DR(J)			
1396 /201 7	10/04 /2017	XI-HC-50 DT 5.4.2017	MS. ARCHANA WADHWA M(J) FROM HIGH COURT M.P.	CEA/37/201 6 Appeal against final order No. ST/A/5267- 5268/2016	DR(J)			
1397 /201 7	10/04 /2017	XI-HC-50 DT 5.4.2017	MS. ARCHANA WADHWA M(J), LETTER FROM HIGH COURT M.P.	CEA/38/201 6 against the FO no ST/A/5267- 5268/2016	DR(J)			
1398 /201 7	10/04 /2017	1	SPS TO SH. C. J. MATHEW M(T)	Disposal statement for m/o March	Techni cal Officer			

				2017			
1399 /201 7	10/04 /2017	21/CESTAT/HYD/M- STAT/15 DT 3.4.2017	ASST. REGISTRAR HYDERABAD	Monthly statement for march 2017	Techni cal Officer		
1400 /201 7	10/04 /2017	7(STAT)CESTAT/CAL/06 DT 3.4.2017	DY. REGISTRAR KOLKATA	Monthly stat for m/o march 2017	Techni cal Officer		
1401 /201 7	10/04 /2017	17(1)/MS/CESTAT/ALD/20 15-16 DT .31.03.2017	ASST. REGISTRAR ALLAHABAD	Bench wise disposal of cases during m/o March 2017	Techni cal Officer		
1402 /201 7	10/04 /2017	1	SH. S. K. MOHANTY M(J)	Information reg. reserved orders as on 01.04.2017	PA		
1403 /201 7	10/04 /2017	12-36/CESTAT/CPIO- ND/VPP/2017 DT 5.4.2017	CPIO	RTI under CPIO ID 12- 36/2017 dated 05.04.2017	PA		
1404 /201 7	10/04 /2017	1	ASST. REGISTRAR MUMBAI	A. No. ST/86652/13 for change in sitting	PA		
1405 /201 7	10/04 /2017	1	ASST. REGISTRAR MUMBAI	E/ROM/9220 2/17 for change in sitting	PA		
1406 /201 7	10/04 /2017	1	ASST. REGISTRAR CHENNAI	List of decided cases represented by Lakshmikum aran & Sridharan Law Firm	PA		
1407 /201 7	10/04 /2017	1	DIRECTOR GENERAL DSR	Request for coopration in the new Dispute Resolution Training	PA		

				Module for IRS probationers During the attachment with O/o CC(AR) CESTAT in all CESTAT Benches				
1408/2017	10/04/2017	1	SH. N. RAJA SPS	Division Bench at CESTAT Bangalore, tour order	DR(A)			
1409/2017	10/04/2017	1	ASST. REGISTRAR MUMBAI	Contitution Of Special Bench on 11/04/2017	PA			Roaster
1410/2017	10/04/2017	1	SPS TO MS. SULEKHA BEEVI C. S. M(J)	Air Ticket Booking in r/o Ms. Sulekha Beevi C. S. M (J)	DR(A)			
1411/2017	10/04/2017	1	SH. A. MOHAN KUMAR REGISTRAR	02 days E/L 17.04.2017 to 18.04.2017	DR(A)			
1412/2017	10/04/2017	19(3)/DNP-M(J)/CESTAT/CHE/2014 VOL II DT 5.4.2017	ASST. REGISTRAR CHENNAI	Certificate of transfer of charge of Sh. D. N. Panda Member (J)	DR(A)			
1413/2017	10/04/2017	1	MS. ARCHANA WADHWA M(J)	Visiting Dubai from 8.4.2017 to 16.4.2017	DR(A)			
1414/2017	10/04/2017	CESTAT/AHD/PF/HM(J)/DMM DT 7.4.2017	DR. D. M. MISHRA,M(J)	03 days C.L from 10.04.2017 to 12.04.2017 and 01 day	DR(A)			



					RH on 13.04.2017			
1415 /201 7	10/04 /2017	1		SH. C. J. MATHEW M(T)	E/L for 23 days 15 june to 07 July 2017	DR(A)		
1416 /201 7	10/04 /2017	1		SH. D. N. PANDA MEMBER (J)	Joining on 5.04.2017 at CESTAT Mumbai . taking up issue of Computerizat ion	DR(A)		
1417 /201 7	10/04 /2017	35/OUTSOURCING/CESTA T/KOL/08 DT 4.4.2017		DY. REGISTRAR KOLKATA	monthly statement of payment made by the agency to the outsourced staff for march 17	DR(A)		
1418 /201 7	10/04 /2017	1		SH. ASHOK JINDAL M(J)	Disposal statement for m/o march 2017	Compu ter Cell		
1419 /201 7	10/04 /2017	1		SH. D. N. PANDA MEMBER (J)	Disposal statement for m/o march 2017	Compu ter Cell		
1420 /201 7	10/04 /2017	1		SH. M. M. DAMODHAR M(T)	Disposal statement for m/o march 2017	Compu ter Cell		
1421 /201 7	10/04 /2017	1		SH. DEVENDER SINGH M(T)	Disposal statement for m/o march 2017	Compu ter Cell		
1422 /201 7	10/04 /2017	1		ASST. REGISTRAR MUMBAI	Submission of Order dispatch report	Compu ter Cell		
1423	10/04	1		PS TO MS.	Disposal	Compu		

/2017	/2017		SULEKHA BEEVI C.S. M(J)	statement for m/o march 2017	ter Cell			
1424/2017	10/04/2017	CESTAT/AHD/DISPOSAL STATEMENT/06/2016 DT 4.4.2017	SPS SH. S. C.DAS	Disposal statement of CESTAT Ahmedabad	Computer Cell			
1425/2017	10/04/2017	1	SH. B. RAVICHANDRAN M(J)	Disposal statement for m/o march 2017	Computer Cell			
1426/2017	10/04/2017	1	SH. V. PADMANABHAN M (T)	Disposal statement for m/o march 2017	Computer Cell			
1427/2017	10/04/2017	1	MS. ARCHANA WADHWA M(J)	Disposal statement for m/o march 2017	Computer Cell			
1428/2017	11/04/2017	1	SH. SAKETA RAMA INDIAN NATIONALIST	Fraudulent practises in the import of coal by power generating companies- Fixing of Judiciary/Tribunal Members - reg.	PA			conf.
1429/2017	11/04/2017	IV-39(1)ST/DELHI-II/REVIEW/CESTAT/97/2014 DT 30.03.2017	ADDT. COMMR. (REVIEW)	Supply of certified copy of CESTAT FO A. No. ST/52114/2014	DR(J)			
1430/2017	11/04/2017	IV(16)R/MISC/07/2016 DT 5.4.2017	ADDT. COMMR.(REVIEW)	Request for providing certified copy of FO ST/A/50742/2017 dt	DR(J)			

				13.1.2017 in A No ST/1504/2011				
1431/2017	11/04/2017	26/WITHDRAWAL/CESTAT/KOL/2016 DATED 07.04.2017	DY. REGISTRAR KOLKATA	Withdrawal of Appeals under NLP	DR(J)			
1432/2017	11/04/2017	390/MISC./163/2016 DT 10.04.2017	OSD JUDICIAL CELL	Reduction of govt litigation	DR(J)			
1433/2017	11/04/2017	CA NO. 4593/2017	SCI	CA No. 4593/2017	DR(J)			
1434/2017	11/04/2017	1	ASST. REGISTRAR CHENNAI	Monthly statement	Technical Officer			
1435/2017	11/04/2017	1	ASST. REGISTRAR CHANDIGARH	Monthly statement for m/o March 2017	Technical Officer			
1436/2017	11/04/2017	CESTAT/MUM/STAT/2017 DT 5.4.2017	ASST. REGISTRAR MUMBAI	Monthly statement for m/o march 2017	Technical Officer			
1437/2017	11/04/2017	1	SH. S. S. GARG M(J)	Disposal statement for m/o March 2017	Computer Cell			
1438/2017	11/04/2017	1	SH. P. K. CHOUDHARY MEMBER (J)	Disposal statement for march 2017	Computer Cell			
1439/2017	11/04/2017	1	SH. DEVENDER SINGH M(T)	Disposal statement for m/o March 2017	Computer Cell			
1440/2017	11/04/2017	D-6(1)/WEEKLY DISPATCH OF ORDERS/2014 DT 5.4.2017	ASST. REGISTRAR CHENNAI	weekly dispatch statement	Computer Cell			
1441/2017	11/04/2017	MVR/RO/(01)2016 DT 6.4.2017	SH. RAMESH NAIR MEMBER (J)	disposal statement for m/o march	Computer Cell			

				2017				
1442 /201 7	11/04 /2017	01/CESTAT/BANG/MN DT 05.04.2017	ASST. REGISTRAR BANGALORE	forwarding of application for withdrawal from GPF in r/o M. Nagaraj, UDC	Account Section			
1443 /201 7	11/04 /2017	1	ASST. REGISTRAR MUMBAI	ROM application for roster on 10.04.2017	PA			roster
1444 /201 7	11/04 /2017	PROMAC/CESTAT-NEW DELHI/1185 DT 4.4.2017	CHAIRMAN PROMAC ENGINEERING INDUSTRIES LTD	Request for out of turn hearing of our appeal	PA			judicial
1445 /201 7	11/04 /2017	D-6(2)/WEEKLY STT.- SPS/PA/CHE/2014 VOL III DT 5.4.2017	ASST.REGISTRAR CHENNAI	weekly statement showing number of pages typed by SPS/steno	PA			
1446 /201 7	11/04 /2017	36(1)/MISC/JUDICIAL?CES TAT/ALLD/2016	ASST. REGISTRAR ALLAHABAD	list of cases represented by Lakshmikumar and sridharan Law firm	PA			L & S File
1447 /201 7	11/04 /2017	CESTAT(EZB)/M(J)/PKC/D ISP/2016/3 DT 3.4.2017	SH. P. K. CHOUDHARY M (J)	Information reg. reserved orders	PA			reserve order file
1448 /201 7	11/04 /2017	1	ASST. REGISTRAR CHANDIGARH	list of cases represented by Lakshmikumar and	PA			L & S file

				sridharan law firm				
1449/2017	11/04/2017	PJJ/2017 DT 6.4.2017	SH. P J JOSEPH SPS	Uploading of orders in website and forwarding of compliance report	PA			
1450/2017	11/04/2017	1	SH. ASHOK JINDAL M(J)	01 day CL on 10.04.2017	DR(A)			
1451/2017	11/04/2017	1	JUSTICE DR. SATISH CHANDRA PRESIDENT	E/L from 24 to 28 april 2017 05 days	DR(A)			
1452/2017	11/04/2017	12-22/CESTAT/CPIO-ND/VPP/2017 DT 7.4.2017	CPIO	Information sought under RTI Act 2005	DR(A)			
1453/2017	11/04/2017	1	SH. ANIL G. SAKKARWAR M (T)	EL from 19.4 to 21.04.2017	DR(A)			
1454/2017	11/04/2017	CESTAT/AHD/PF/HM(J)/DMM/39 DT 7.4.2017	DR. D. M. MISHRA M(J)	03 days CL from 10.4 to 12.4.2017 and RH on 13.4.2017	DR(A)			
1455/2017	11/04/2017	CESTAT/MUM/AMC/COMPUTER DT 5.4.2017	SH. D. N. PANDA MEMBER (J)	Computerization in CESTAT Mumbai	DR(A)			
1456/2017	11/04/2017	1	DY. REGISTRAR MUMBAI	Certificate of transfer of charge	DR(A)			
1457/2017	11/04/2017	1	MS. SULEKHA BEEVI C. S. M(J)	Assumption of charge at CESTAT Chennai	DR(A)			
1458/2017	11/04/2017	1	DY. REGISTRAR MUMBAI	Forwarding of application for grant of	DR(A)			

				MACP in r/o Sh. P J Joseph SPS				
1459 /201 7	11/04 /2017	1	SH. LAVKESH KUMAR SINGH	offer of appointment with attestation form in triplicate	DR(A)			
1460 /201 7	11/04 /2017	1	ASST. REGISTRAR ALLAHABAD	Submission of proof of salery payment	DR(A)			
1461 /201 7	11/04 /2017	33/(1)/H.C. CASES/CESTAT/ALLD/201 6 DT 7.4.2017	ASST. REGISTRAR ALLAHABAD	Infrastructure in CESTAT Allahabad	DR(A)			
1462 /201 7	11/04 /2017	A-50050/51/2017- AD1C(CESTAT) DT. 03.04.2017	UNDER SECRATERY AD1C	Huge pendency of bills for payments for newspapers , outdoors and electronic media	DR(A)			
1463 /201 7	11/04 /2017	A-26016/2/2010- AD1C(CESTAT) DT. 30.03.2017	UNDER SECRETARY AD1C	Professional fee bill pending for CGSC for Rs. 43065/-	DR(A)			
1464 /201 7	11/04 /2017	A-50050/66/2016-CA CELL VOL II DT. 05.04.2017	SECTION OFFICER (CA CELL)	Office Order no. 01/02017 dated 28.03.2017 issued by Department of Revenue	DR(A)			
1465 /201 7	11/04 /2017	A-50050/66/2016-CA CELL VOL II DT. 05.04.2017	SECTION OFFICER (CA CELL)	General Election to Municipal Corporation fo Delhi scheduled to be held on 23.04.2017	DR(A)			

1466 /201 7	11/04 /2017	CESTAT/AHD/PER/44/2013 DT 5.4.2017	ASST. REGISTRAR AHMEDABA D	For extending contract period in r/o Sh. K. K. Kumaraswa mi Steno	DR(A)			
1467 /201 7	11/04 /2017	05/CESTAT/BANG/RENT DT 4.4.2017	ASST. REGISTRAR BANGALORE	Renewal of lease cum Rental agreement and enhancement of rent of CESTAT Bangalore	DR(A)			
1468 /201 7	11/04 /2017	1	SPS TO MS. SULEKHA BEEVIC S	Air ticket booking	DR(A)			
1469 /201 7	11/04 /2017	CESTAT/MUM/D/2017 DT 6.4.2017	DY. REGISTRAR MUMBAI	Forwarding application for transfer from Mumbai to Delhi or chandigarh in r/o Sh. Devender LDC	DR(A)			
1470 /201 7	11/04 /2017	1	SH. MOHINDER SINGH DR	1/2 day CL on 10.04.2017	DR(A)			
1471 /201 7	11/04 /2017	1	SH. S. GOPINATH MTS	12 days EL 10.4.2017 to 21.04.2017	DR(A)			
1472 /201 7	11/04 /2017	1	MS. SANGEETA MALHOTRA HC	03 days HPL w.e.f. 11.4.17 to 13.4.17	DR(A)			
1473 /201 7	11/04 /2017	34/PERSN./CESTAT/CAL/2 000 DT 3.4.2017	DY. REGISTRAR KOLKATA	leave application of Sh. S. k. Verma AR for 29 days	DR(A)			

				31.03.2017 to 28.04.2017				
1474 /201 7	12/04 /2017	1		SH. RAJU MEMBER (T)	Disposal statement for m/o March 2017	Compu ter Cell		
1475 /201 7	12/04 /2017	A-24(1)/LEAVE FILE/LM- AR/CHE/2014 DT 11.04.2017		ASST. REGISTRAR CHENNAI	Earned Leave application in r/o Sh. L Manohar AR for 12.04.17 to 13.04.2017	DR(A)		
1476 /201 7	12/04 /2017	1		SH. SANJAI LDC	EL on 10.4.2017	DR(A)		
1477 /201 7	12/04 /2017	R/2015/251 DT 11.04.2017		SH. RAJU MEMBER (T)	half day CL on 12.04.2017	DR(A)		
1478 /201 7	12/04 /2017	1		SH. DEVENDER SINGH MEMBER (T)	Under payment of TA Claim on transfer	Accoun t Section		
1479 /201 7	12/04 /2017	1		ASST. REGISTRAR MUMBAI	Request for Constitution of Special Bench on 21.4.2017	PA		Judl
1480 /201 7	12/04 /2017	1		SH. DEVENDER SINGH MEMBER(T)	Permission for pronounceme nt	PA		Judl
1481 /201 7	12/04 /2017	1		SH. ANIL CHOUDHAR Y MEMBER (J)	Permission for pronounceme nt	PA		Judl
1482 /201 7	12/04 /2017	1		ASST. REGISTRAR MUMBAI	ROA application for roster	PA		rost er
1483 /201	12/04 /2017	1		ASST. REGISTRAR	Constitution of special	PA		rost er



7			MUMBAI	Bench on 11.4.2017			
1484 /201 7	12/04 /2017	11/CESTAT/CHENNAI/200 4 DT 7.4.17	ASST. REGISTRAR CHENNAI	LPC of Sh. D. N. Panda Member(J)	Account Section		
1485 /201 7	12/04 /2017	1	SH. MAHESH KUMAR SPS	TTA Claim in r/o of Sh. Mahesh Kumar SPS	Account Section		
1486 /201 7	12/04 /2017	1	CHETAN THAKRAL STENO III	withdrawal of commuted leave application from 27.3.2017 to 28.03.2017	DR(A)		
1487 /201 7	12/04 /2017	1	CHETAN THAKRAL STENO III	withdrawal of CL application of 03.04.2017	DR(A)		
1488 /201 7	12/04 /2017	01/CESTAT/BANG/MN DT 10.04.2017	ASST. REGISTRAR BANGALORE	Sh. M Nagaraj UDC Application for computer advance	DR(A)		
1489 /201 7	12/04 /2017	1	ASST. REGISTRAR AHD	weekly dispatch order report of judicial orders	Compu ter Cell		
1490 /201 7	12/04 /2017	CESTAT/MUM/STAT/2017 DT 7.4.2017	ASST. REGISTRAR MUMBAI	Submission of Order dispatch report	Compu ter Cell		
1491 /201 7	12/04 /2017	1	ASST. REGISTRAR BANGALORE	Weekly statement for dispatch of orders	Compu ter Cell		
1492 /201 7	13/04 /2017	1	SH. MADHUMITA SINGH	Rgarding transfer of appeal no.	DR(J)		

				ST/3611/2012 CU (DB) arising out of OIO no 84-85/AKM/CS T/ADJ/2012 dt 28.9.2012				
1493/2017	13/04/2017	RTI/P-195/10402/17/R21617 DATED 12.04.2017	SH. R.K JAIN	ID NO 12-36/17	PA			
1494/2017	13/04/2017	30/CESTAT/HYD/REGISTRY/2016	ASST. REGISTRAR HYDERABAD	list of decided cases represented by M/s Lakshikumar and Sridharan law firm-reg.	PA			
1495/2017	13/04/2017	1	SH. ANIL G. SHAKKARWAR, M(T)	Disposal statement for month of march 2017	Computer Cell			
1496/2017	13/04/2017	CA NO. 3354-3356/2017	SCI	CA No. 3354-3356/2017	DR(J)			
1497/2017	13/04/2017	390/MISC/163/2016 DT 10.04.2017	OSC JUDICIAL CELL M/O FINANCE	Reduction of Govt. Litigation	DR(J)			
1498/2017	13/04/2017	CA NO. 12150/2016	SCI	CA No. 12150/2016	DR(J)			
1499/2017	13/04/2017	A-50050/66/2016-CA CELL DT. 07.04.2017	SECTION OFFICER CA CELL	Furnishing of data in the pro-forma-regarding review of institutionalization of Arbitration Mechanism in India	DR(A)			

1500 /201 7	13/04 /2017	A-50050/47/2016- AD1C(CESTAT) DT. 07.04.2017	US MOF	Request for transfer from Chennai Bench to New Delhi or Chandigarh	DR(A)			
1501 /201 7	13/04 /2017	A-24(1)/LEAVE FILE/LM- AR/CHE/2014 DT 11.04.2017	ASST. REGISTRAR CHENNAI	Forwarding EL application of Sh. L Manohar AR for 02 days 12.04.2017 to 13.04.2017	DR(A)			
1502 /201 7	13/04 /2017	DATED 10.04.2017	DY. REGISTRAR MUMBAI	Joining report in r/o 04 official promoted vide order dt 07.03.2017	DR(A)			
1503 /201 7	13/04 /2017	E/1272/2008	SH. DEVENDER SINGH MEMBER(T)	Permission for pronounceme nt	PA			Judl
1504 /201 7	13/04 /2017	1	ASST. REGISTRAR MUMBAI	Constitution of special Bench on 11.04.2017	PA			roster
1505 /201 7	13/04 /2017	1	SH. T. NARASIMHA CHARY PROP,	compliance with the defect Memo Dy. No .505702017	Techni cal Officer			
1506 /201 7	17/04 /2017	NIL DATED 12.04.17	S.K. TIWARI, ASSTT. REGISTRAR, CESTAT, BANGALORE	Withdrawal of appeals	DR(J)			
1507 /201 7	17/04 /2017	26/WITHDRAWAL/CESTA T/KOL/2016 DATED 13.04.2017.2017	CESTAT, KOLKATA	Withdrawal of Appeals under National Litigation	DR(J)			

1508 /201 7	17/04 /2017	NIL DATED 11.04.2017	SH. D.M. SHARMA,FA & CAO INDIA TRADE PROMOTION, ORGANISATI ON, PRAGATI MAIDAN, NEW DELHI	Request for transferring the jurisdiction over appeal No. ST/51273/20 15-CU(DB)	DR(J)			
1509 /201 7	17/04 /2017	F.NO. CESTAT/MUM/STAT(R)/20 17/248 DATED 10.04.2017	CESTAT, MUMBAI	Disposal statement of Honble Sh. Raju, M (T)	Compu ter Cell			
1510 /201 7	17/04 /2017	NIL DATED 07.04.2017	CESTAT, MUMBAI	Application for leave Sh. C.J. Mathew, M (T)	DR(A)			
1511 /201 7	17/04 /2017	NIL DATED 11.04.2017	CESTAT, CHENNAI	Application for leave w.e.f. 02.05.17 to 05.05.17 Sh. MM Damodhar, M (T)	DR(A)			
1512 /201 7	17/04 /2017	NIL DATED 07.04.2017	SH. AGR SHAKKARW AR, M (T), CESTAT, ALLAHABAD	Completion of probation	DR(A)			
1513 /201 7	17/04 /2017	NIL DATED 07.04.23017	SH. ANIL CHOUDHAR Y, M (J), CESTAT, ALLAHABAD	Appeals as per chart below reserved at Mumbai	PA			
1514 /201 7	17/04 /2017	NIL DATED 13.4.2017	SH. V. PADMANAB HAN, M (T)	Station Leave permission to visit Amritsar on 14-15/2017	DR(A)			
1515 /201 7	17/04 /2017	NIL DATED 12.04.2017	SH. M.V. RAVINDRAN, M (J),	Relinquishin g charges at CESTAST	DR(A)			

			CEWSTAT, HYDERABAD	Hyderabad				
1516 /201 7	17/04 /2017	NIL DATED 17.04.2017	SH. S.K. MOHANTY, MTS, CESTAT, NEW DELHI	Information regarding purchase of land	DR(A)			
1517 /201 7	17/04 /2017	F.NO. 19(1)/PERS FILER/SDB- MJ/CESTAT/CHE/2017	SH. L MANOHAR, AR, CESTAT, CHENNAI	Fwd of c ertificate of Transfer of charge of Honble member (J) Ms. Sulekha Beevi. C.S	DR(A)			
1518 /201 7	17/04 /2017	F.NO. 3/CEGAT/MAS/99 DT 17.04.2017	SH. L MANOHAR, AR, CESTAT, CHENNAI	Request for delegation of financial power	DR(A)			
1519 /201 7	17/04 /2017	NIL DATED 17.4.2017	SH. R. RAVICHAND RAN, MTS, CESTAT, CHENNAI	Please extend my leave	DR(A)			
1520 /201 7	17/04 /2017	F.NO. R/2015/251	SH. RAJU, MEMBER (T), CESTAT, MUMBAI	Half day CL forenoon of 12.4.2017	DR(A)			
1521 /201 7	17/04 /2017	NIL DATED 11.4.2017	SH. C.J. MATHEW, M (T), CESTAT, MUMBAI	One day CL on 12.4.2017	DR(A)			
1522 /201 7	17/04 /2017	NIL DATED 11.04.2017	SH. ANIL CHODHARY, M (J), CESTAT, ALLAHABAD	Permission for releasing orders appeal heard on 11.08.16 & 13.10.16	PA			
1523 /201 7	17/04 /2017	NIL DATED 17.4.2017	MS. ARCHANA WADHWA, M (J), CESTAT, NEW DELHI	Joining report after having availed four daysd EL	DR(A)			

				w.e.f. 10.4.17 to 13.4.17				
1524/2017	17/04/2017	NIL DATED 12.4.2017	SH. V. RAM GOPAL, STENO, CESTAT HYDERABAD	Anomaly in the monthly emolument of stenographer	DR(A)			
1525/2017	17/04/2017	01/CESTAT/BANG/SKT DT 12.04.2017	SH. S.K. TIWARI, AR, CESTAT, BANGLAORE	Forwarding of application for Civil Judge (junior Division)	DR(A)			
1526/2017	17/04/2017	NIL DATED 11.04.2017	AR, CESTAT, MUMBAI	e/rom/92240/17-mUM aPPEAL nO. e/1579/12-Mum	PA			
1527/2017	17/04/2017	NIL DATED 11.04.2017	AR, CESTAT, MUMBAI	Request for constitution of special Bench	PA			
1528/2017	17/04/2017	NIL DATED 11.04.2017	SH. V.K. MISHRA, AR, CESTAT, MUMBAI	Petition dated 16.02.17 from Sh. Shah Jitendra Chunilal				
1529/2017	17/04/2017	NIL DATED 13.04.2017	SH. MUKESH GUPTA, AR, CESTAT, CHANDIGARH	Salary Bill of outsourcing staff month March, 2017	DR(A)			
1530/2017	17/04/2017	C-16/SUBS-ORDERS/CHE/2006-VOL-II DT 11.04.17	SH. L. MANOHAR, AR, CESTAT, CHENNAI	Monthly compliance report	Computer Cell			
1531/2017	17/04/2017	10/CESTAT/MAS/2000 DT 11.04.2017	SH. L. MANOHAR, AR, CESTAT, CHENNAI	Forwarding of representation of Smt. B. Rajalashmi, UDC,	DR(A)			

				CESTAT, Chennai				
1532 /201 7	17/04 /2017	30/CESTAT/HYD/REGISTR Y/2016/101 DT 12.04.2017	AR, CESTAT, HYDERABAD	List of decided cases represented by M/s Lakshmikum aran	PA			
1533 /201 7	17/04 /2017	NIL DATED 07.4.2017	SH. N. RAJA, SPS, CESTAT, HYDERABAD	Division Bench at CESTAT, Bangalore	DR(A)			
1534 /201 7	17/04 /2017	A.12026/8/2017- AD.1C(CESTAT) DT 10/14.04.2017	SH. S BHOWMICK, US, M/O FINANCE, D/O REVENUE	Uploading of advertiseme nt for filling up the vacancies for the post of Member (T)	DR(A)			
1535 /201 7	17/04 /2017	27/11/2005- AD.1C(CESTAT).PT DT 10.4.17	SH. S. BHOWMICK UNDER SECTY M/O FINANCE	Outsourcing of various posts in CESTAT	DR(A)			
1536 /201 7	17/04 /2017	18(1)/MISC/CESTAT/ALD/ 2016 DT 11.04.17	SH. RK SHUKLA, AR. CESTAT, ALLAHABAD	Re- imburseme nt of electricity y bill	DR(A)			
1537 /201 7	17/04 /2017	2(2)/PF/MG//CESTAT/ALL D/2015 DT 10.4.2017	SH. R.S. SHUKLA, AR, CESTAT. ALLAHABAD	Fwd leave application of Sh. Mukesh Gupta, AR, CESTAT, Chandigarh	DR(A)			
1538 /201 7	17/04 /2017	NIL DATED 13.04.2017	SH. RASHID ALI SAIFGI, STENO-II, CESTAT, CHANDIGAR H	Intimation to apply for requirement in SSC Steno C & D	DR(A)			
1539	17/04	ST/STAY/53779-53781/14	SH.	ST/Stay/5377	PA			

/2017	/2017	IN APPEAL NO. ST/53363-53365/14	DEVENDRA SINGH, M (T), CESTAT, CHANDIGARH	9-53781/14 in Appeal No. ST/53363-53365//14 dt 07.06.16				
1540/2017	17/04/2017	NIL DATED 11.04.2017	SH. MAHESH KUMAR, SPS, CESTAT, CHANDIGARH	TTA claim/bill dated 6.9.2016	Account Section			
1541/2017	17/04/2017	C.NO. IV(16)30/R/739/2009/4424 DATED 11.04.2017	DY. COMMISSIONER UDAIPUR	Request for providing certified copy Order No. A/53879/2016-SM(BR)	Technical Officer			
1542/2017	17/04/2017	F.NO. 26/WITHDRAWAL/CESTAT/KOL/2016 DT 13.04.2016	SH. T.K. SARKAR. DR, CESTAT, KOLKATA	Withdrwal of Appeals under National Litigation	DR(J)			
1543/2017	17/04/2017	RTI/P-819/7337/13/R21631 DT 14.04.2017	SH. R.K. JAIN	Reply to writeen submission dated 13.02.2017of Sh. S.K. Verma IN CIC/KY/C/2014/000069	DR(A)			
1544/2017	17/04/2017	NIL DATED 17.4.2017	SH ASHOK JINDAL, M (J), CESTAT, CHANDIGARH	Leave application alongwith with joining report Medical levae on 13.4.207				
1545/2017	17/04/2017	3/CEGAT/MAS/99 DT 17.04.2017	SH. L. MANOHAR, AR, CESTAT, CHENNAI	Reqst for Nomination of 1st Appellate	DR(A)			



				Authority			
1546 /2017	17/04 /2017	NIL DT 17.4.2017	SH. T. VISWA PRAKASH, DR, CESTAT, MUMBAI	Issuing of financial power of 1st Appellate Authority	DR(A)		
1547 /2017	17/04 /2017	CESTAT/MUM/MVR/2008	SH. T. VISWA PRAKAKSH, DR, CESTAT, MUMBAI	Certificate of Transfer of charge	DR(A)		
1548 /2017	17/04 /2017	F.NO. A24(1)/LEAVE FILE/M-AR/CHE/2014 DT 17.04.17	SH L. MANOHAR, AR, CESTAT, CHENNAI	Forwarding joining report of Sh. L. Manohar	DR(A)		
1549 /2017	18/04 /2017	NIL DATED 13.4.2017	MS. SULEKHA BEEVI C.S. M (J)	Relinquishm ent of charge	DR(A)		
1550 /2017	18/04 /2017	NIL DATED 17.4.2017	SH. M.V. RAVINDRAN, M (J)	Assumption of charge	DR(A)		
1551 /2017	18/04 /2017	F. NO. R/2015 DATED 18.4.2017	SH. RAJU, M (T), CESTAT, MUMBAI	One day C.L. on 21.4.2017	DR(A)		
1552 /2017	18/04 /2017	NIL DATED 12.4.2017	SH. ASHOK K. ARYA, M (T), CESTAT, NEW DELHI	Application for Technical Member in the National Company Tribunal			
1553 /2017	18/04 /2017	C.NO. IKV(HQRS PRE)39/MISC/5/2014/345	DY. COMMISSIO NER, (ANTI- EVASION), CENTRAL EXCISE, DELHI	Service Notice hearing Appeal No. E/1062- 64/2011-EX (DB)	DR(J)		
1554 /2017	18/04 /2017	NIL DATED 18.04.2017	SH. V.K. MISHRA, AR, CESTAT, MUMBAI	Constitution of Larger Bench at CESTAT, Mumbai	PA		
1555	18/04	NIL DATED 17.04.2017	SH. ASHOK	Application	DR(A)		

/2017	/2017		K. ARYA, M (T), CESTAT, NEW DELHI	for the post of Technical member (NCLT)				
1556/2017	18/04/2017	NIL DATED 18.04.2017	SH. R.K. SHUKLA, AR, CESTAT, ALLAHABAD	Request for 3 days CL w.e.f. 10 to 21 Apr 2017	DR(A)			
1557/2017	18/04/2017	F.NO. 15/09/2017-IFU.III DATED 17.04.2017	SH. MK JAISWAL, US, M/O FINANCE	Revision of Manual on policies procedure for procurement of works	Account Section			
1558/2017	18/04/2017	D.NO. 367/2004/SC/III-B/XIII-B DT 10.4.2017	SUPREME COURT OF INDIA	Civil Appeal Nos. 3498-3500 of 2004	DR(J)			
1559/2017	19/04/2017	APPEAL NO. E/1458/2007-EX	SH. ASHOK JUNDAL, HONBLE M (J)	Appeal No. E/1458/2007-ExDB M/s Broadways Over	PA			
1560/2017	19/04/2017	F. NO. NIL DATED 19.04.2017	SH. J.K. GOLAY, SPS TO HONBLE PRESIDENT	200 liters of petrol in the month of March 2017	DR(A)			
1561/2017	19/04/2017	NIL DATED 19.04.2017	SPS TO M T), CESTAT, MUMBAI	Application for leave of Sh. CJ Mathe, M (T)	DR(A)			
1562/2017	19/04/2017	F. NO. NIL DATED 19.4.2017	MS. SULEKHA BEEVI C.S. M (J), CESTAT, CHNNAI	permission to leave the HQ from 21.,04.2017 to 24.4.2017	DR(A)			
1563/2017	19/04/2017	F. NO. 1/10/CESTAT/CHJD-2015ADMN DT 17.04.2017	SH. MUKESH GUPTA, AR, CESTAT, CHANDIGAR H	Medical leave of Sh. Ashok Jindal, M (J)	DR(A)			
1564/2017	19/04/2017	F. NO. 3/CEGAT/MAS/99	SH. L. MANOHAR, AR, CESTAT,	Request for delegation of financial	DR(A)			

			CHENNAI	power				
1565 /201 7	19/04 /2017	F. NO. 01/CESTAT/BANG/ADMN DT 17.04.2017	SH. S.K. TIWARI, AR, CESTAT,BAN GALORE	Request for provision of Generator System	DR(A)			
1566 /201 7	19/04 /2017	NIL DATED 17.04.2017	SH. R. RAVICHNAN DRAN, MTS, CESTAT, CHENNAI	extension of leave	DR(A)			
1567 /201 7	19/04 /2017	191)/PERS.FILE/SB - M(J)/CESTAT/CHE/2017 DT 17.04.2017	SH. L. MANOHAR4, AR, CESTAT, CHENNAI	Transfer of charge of M (J)	DR(A)			
1568 /201 7	19/04 /2017	NIL DATED 19.4.2017	ROYAL ELECTRICAL RK PURAM, ND	AC AMC	DR(A)			
1569 /201 7	19/04 /2017	F.NO. 36(1)/MISC JUDL///CESTAT/ALD 2015	SH. RK SHUKLA, AR, C ESTAT, ALLAHABAD	Withdrwal of departmental appeal	DR(J)			
1570 /201 7	20/04 /2017	CESTAT/AHD/PER/58/2016 DT 19.04.17	SH. U.S. VERMA, AR, CESTAT	Fwd leave application of Dr. D.M. Misra, M (J), CESTAT,Ah medabad	DR(A)			
1571 /201 7	20/04 /2017	F.NO. A- 20(1)PERS.FILE/SBR- LDC/2014 DT 19.04.2017	H. L. MANOHAR, AR, CESTAT, CHENNAI	Fwd of transfer request Sh. Sombir, LDC, CESTAT, Chennai to CESTAT, Allahabad	DR(A)			
1572 /201 7	20/04 /2017	NIL DATED 20.4.2017	SH. R. RAVICHAND RAN, MTS, CESTAT, CHENNAI	Representatio n for reconsidering transfer	DR(A)			
1573	20/04	F.NO. J-11013/2/207-JUDL	SH. D.	O.A. No.	DR(A)			

/2017	/2017		SRINIVAS. SO. M/O LAW & JUSTICE	060/00320/2017 in the matter of Sh. S.K. Verma vs UIO				
1574/2017	20/04/2017	NIL DATED 12.04.2017	SH. V.K. MISHRA, AR, CESTAT, MUMBAI	Appeal No. C/138, 154/08 & C/1108,1122/07 Mum	PA			
1575/2017	20/04/2017	NIL DATED 20.4.2017	SH. A. MOHAN KUMAR, REGISTRAR	02 days EL w.e.f. 11.05.17 to 12.05.17	DR(A)			
1576/2017	20/04/2017	F. NO. 16(1)/ACCO &GH/CESTAT/ALLD/2015	SH. RS SHUKLA, AR, CESTAT, ALLAHABAD	Issue eligibility certificate for officer/staff	DR(A)			
1577/2017	20/04/2017	F. NO. 3/CEGAT/MAS/99 DATED 17.04.2017	SH. L. MANOHAR, AR, CESTAT, CHENNAI	Nomination for Ist Appellate Authority	DR(A)			
1578/2017	20/04/2017	A-24(1)/LEAVE FILE/LM-AR/CHE/2014 DT 17.04.2017	SH. L. MANOHAR, AR, CESTAT, CHENNAI	Joining Report of Sh. L. Manohar, AR	DR(A)			
1579/2017	20/04/2017	NIL DATED 19.04.2017	DR. D.M. MISRA, M (J), CESTAT, AHMEDABAD	02 days Leave application w.e.f. 19.04.2017 to 20.04.2017	DR(A)			
1580/2017	21/04/2017	1	SH. R.K. JAIN	REMINDER FOR RTI APPL. NO. 10357/17 DTD 14/3/17	PA			
1581/2017	21/04/2017	CESTAT/BANG./LIBRARY/2017	SH. S.K. TIWARI, ASSTT. REGISTRAR, CESTAT	CONDEMNATION/ DESTRUCTION OF OLD RECORDS	DR(A)			

			BANGALORE				
1582 /201 7	21/04 /2017	A-20(2)/PERS.FILE/RKP- ST-III/CHE/2015	SH. L. MANOHAR, ASSTT. REGISTRAR, CESTAT, CHENNAI	FORWARDI NG OF TRANSFER REQUEST OF SHRI RAUSHAN KUMAR PASWAN, STENO GR. II TO KOLKATA OR ALLAHABA D	DR(A)		
1583 /201 7	21/04 /2017	A-20(3)/PERS.FILE/HAR- LDC/2014	SHRI L.MANO HAR, ASSTT. REGISTRAR, CESTAT CHENNAI	TRANSFER REQUEST OF SHRI HARISH, LDC FROM CHENNAI TO DELHI/ CHAND/AL LAH	DR(A)		
1584 /201 7	21/04 /2017	A-20(1)/PERS.FILE/AK- LDC/CHE/2016	SHRI L. MANOHAR, ASSTT. REGISTRAR, CESTAT, CHENNAI	TRANSFER REQUST OF SHRI ASHOK KUMA, LDC FROM CHENNAI TO CHANDIGA RH	DR(A)		
1585 /201 7	21/04 /2017	A-20(2)/PERS.FILE/SC- LDC/CHE/2016	SHRI L. MANOHAR, ASSTT. REGISTRAR, CESTAT, CHENNAI	TRANSFER REQUEST OF SHRI SACHIN CHOUDHA RY, LDC FROM CHENNAI TO DELHI	DR(A)		
1586	21/04	19(1)/PERS.FILE/SB-	SHRI L.	TRANSFER	DR(A)		

/2017	/2017	MJ/CESTAT/CHE/2017	MANOHAR, ASSTT. REGISTRAR, CESTAT, CHENNAI	OF CHARGE OF MS. SULEKHA BEEVI, MEMBER (t)				
1587/2017	21/04/2017	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	COMPUTER ISATION OF DATA OF CESTAT MUMBAI	Computer Cell			
1588/2017	21/04/2017	IV-39(1)/ST/DELHI-II/REVIEW/CESTAT/97/2014/888	LALAN KUMAR, ADDL. COMMISSIONER REVIEW, O/O PRINCIPAL COMMS. SERVICE TAX, NEHRU PLACE NEW DELHI	SUPPLY OF CERTIFIED COPY FINAL ORDER W.E.T. APPEAL NO. ST/52114/2014	DR(J)			
1589/2017	21/04/2017	NIL DATED 15.4.2017	SHAH BAHETI CHANDAK & CO., CHARTERED ACCOUNTANTS	M/S JAIKA AUTOMOBILES VS. CCE RAIPUR	Technical Officer			
1590/2017	21/04/2017	NIL DATED 15.4.2017	SHAH BAHETI CHANDAK & CO., CA	M/S JAIKA AUTOMOBILES VS. CCE AND ST RAIPUR	Technical Officer			
1591/2017	21/04/2017	NIL DATED 13.4.2017	UMA SHANKAR VERMA, ASSTT. REGISTRAR, CESTAT AHMEDABAD	WEKLY DESPATCH ORDER REPORT FOR 10.4.17 TO 13.4.17	Computer Cell			

1592 /201 7	21/04 /2017	1/CESTAT/BANG.ORDERS DATED 18.4.17	SANTOSH KUMAR TIWARI, AR, BANGALORE	WEEKLY STATEMEN T FOR DISPATCH OF ORDERS 10.4.17 TO 13.4.17	Compu ter Cell			
1593 /201 7	21/04 /2017	NIL DATED 19.4.2017	SOMBIR, LDC, CESTAT CHENNAI	TRANSFER REQUEST FROM CHENNAI TO ALLAH	DR(A)			
1594 /201 7	21/04 /2017	NIL DATED 17.4.17	SHRI P.K. CHOUDHAR Y, MEMBER (J)	DISPOSAL STATEMEN T FOR THE MONTH OF MARCH 2017 AND ORDER RESERVED CASES	Compu ter Cell			
1595 /201 7	21/04 /2017	NIL DATED 20.4.2017	SHRI DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGAR H	HALF DAY C.L. FOR 19.4.2017	DR(A)			
1596 /201 7	21/04 /2017	NIL DATED 20.4.2017	SHRI DEVENDER SINGH, M(T), CHANDIGAR H	PERMISSIO N TO LEAVE STATION HEADQUA RTERS	DR(A)			
1597 /201 7	21/04 /2017	2(42)/CESTAT/RAS/ADMN .CHD-16 DATED 20.4.2017	SHRI MUKESH GUPTA, AR, CHANDIGAR H	REQUEST FOR NOC FOR RASHID ALI SAIFI, STENO-II	DR(A)			
1598 /201 7	21/04 /2017	3(6)/MISC/JUDL/CESTAT/ CHAND/2017	MUKESH GUPTA, AR, CHANDIGAR H	LETTER RECEIVED FROM HIGH	DR(J)			

				COURT INDORE IN F.O. NO. A/52317/201 5			
1599 /201 7	21/04 /2017	2(23)/RSC- UDC/CESTAT/CHE-2016	MUKESH GUPTA, AR, CHANDIGAR H	REQUEST FOR NOC FOR RAVI SHEKHAR CHOUDHA RY, UDC	DR(A)		
1600 /201 7	21/04 /2017	NIL DATED 13.4.2017	DEPUTY REGISTRAR, CESTAT, MUMBAI	CONSTITUI ON OF BENCH FOR MUMBAI	DR(J)		
1601 /201 7	21/04 /2017	NIL DATED 21.4.2017	SHRI SUNIL KUMAR, T.O. DELHI	Medical leave for 2 days	DR(A)		
1602 /201 7	21/04 /2017	NIL DATED 21.4.2017	SPS TO SHRI M.V. RAVINDRAN, MEMBER (J), HYDERABAD	HALF PAY LEAVE FROM 24.4.17 TO 28.4.17	DR(A)		
1603 /201 7	21/04 /2017	PF/LSP/CESTAT/MUM DTD 2.2.2017	DEPUTY REGISTRAR, MUMBAI	FORWARDI NG OF PAY FIXATION STATEMEN T SERVICE VERIFICATI ON ON COMPLETI ON OF 25 YEARS	DR(A)		
1604 /201 7	21/04 /2017	11/CESTAT/HYD/ADMN./1 6/99 DTD. 12.4.2017	KRIPA SHANKAR, AR, HYDERABAD	FORWARDI NG OF SERVICE BOOKS FOR SERVICE VERIFICAT ION	DR(A)		
1605	21/04	A.50050/68/2017-	UNDER	RECOMME	DR(A)		



1607	21/04/2017	AD.1C(CESTAT) DATED 12.4.2017	SECRETARY, AD.1C	NOTIFICATIONS OF SEVENTH CPC WITH REGARD TO EDP CADRE				
1606	21/04/2017	04/CESTAT/HYD/PF/MVR/17/106 DATED 17.4.17	SPS TO MEMBER (J)	CERTIFICATE OF ASSUMPTION OF CHARGE OF SHRI M.V. RAVINDRAN, MEMBER (J) AT HYDERABAD	DR(A)			
1607	21/04/2017	NIL DATED 19.4.2017	SHRI R. RAVICHANDRAN, MTS	REPRESENTATION FOR RECONSIDERING TRANSFER ORDER DATED 23.1.17	DR(A)			
1608	21/04/2017	NIL	MS SANGEETA MALHOTRA, HEAD CLERK, DELHI	HALF PAY LEAVE FROM 24.4.17 TO 27.4.17	DR(A)			
1609	21/04/2017	3(6)/MISC/JUDL/CESTAT/CHD/17	MUKESH GUPTA, AR, CHANDIGARH	A.NO. ST/54807-54809/14 NOT RECEIVED IN CHAND.	DR(J)			
1610	21/04/2017	36(1)/MISC.JUDL/CESTAT ALD/2015	ASSTT. REGISTRAR, CESTAT	WITHDRAWAL UNDER	DR(J)			

			ALLAHD	THE NATIONAL LITIGATION POLICY			
1611/2017	21/04/2017	26/WITHDRAWAL/CESTAT/KOL/16 DATED 13.4.17 AND 21.4.17	DEPUTY REGISTRAR, KOLKATA	WITHDRAWAL OF APPEAL UNDER NATIONAL LITIGATION POLICY	DR(J)		
1612/2017	21/04/2017	NIL	SPS, CESTAT KOLKATA	DISPOSAL STAT. OF PRESIDENT FROM 20.3.17 TO 24.3.17	Computer Cell		
1613/2017	21/04/2017	NIL	SPS, CESTAT KOLKATA	DISPOSAL STAT. OF SHRI DEVENDER SINGH, MEMBER (T) FROM 20.3.17 TO 31.3.17	Computer Cell		
1614/2017	21/04/2017	17/WEEKLY ORDER/CESTAT/CAL/13	DEPUTY REGISTRAR, KOLKATA	WEEKLY DISPATCH REPORT FROM 10.4. TO 13.4.17	Computer Cell		
1615/2017	21/04/2017	NIL	SPS TO SHRI ASHOK K. ARYA, MEMBER (T), DELHI	SUBMISSION OF MANDATE FORM	Account Section		
1616/2017	21/04/2017	NIL	RAKESH KUMAR, MTS	C.L. FOR 20.4.2017	DR(A)		
1617/2017	21/04/2017	NIL	SHRI ASHOK K. ARYA, MEMBER (T), DELHI	TA/ DA ADVANCE	Account Section		

1618 /2017	21/04 /2017	A.50050/66/2016- CA/CELL.VOL.II	MINISTRY OF FINANCE	CONVERSI ON/ MERGER OF TRIBUNAL S- INFORMAT ION IN RESPECT OF TRIUBUNA L	DR(A)			
1619 /2017	24/04 /2017	F. NO. NIL DATED 21.04.2017	SH. VK MISHRA, AR, CESTAT, MUMBAI	Appeal No. ST/233/2010 & ST/347/2012 in the matter of Bank of Baroda & LIC Housing Finance vs CST				
1620 /2017	24/04 /2017	F. NO. NIL DATED 21.04.2017	SH. V.K. MISHRA, AR, CESTAT, MUMBAI	Appeal No. ST/233/2010 & ST/347/2012 in the matter of Bank of Baroda & LIC Housing Finance vs CST	PA			
1621 /2017	24/04 /2017	F. NO. NIL DATED 24.904.2017	SH. ANIL G. SHAKKARW AR, M (T), CESTAT, ALLAHABD	Joining Report	DR(A)			
1622 /2017	24/04 /2017	F.NO. NIL DATED 24.04.2017	SH. ANIL G. SHAKKARW AR, M (T), CESTAT, ALLAHABAD	Joining Report	DR(A)			
1623 /2017	24/04 /2017	33/(1)/I.I.C. CASES/CESTAT/ALLD201	SH. RK SHUKALA,	WP No. 354 of 2015 M/s	DR(A)			

7		6	AR, CESTAT, ALLAHABD	OM Shiv Transport Vs UOI				
1624 /201 7	24/04 /2017	F. NO. NIL DATED 24.04.2017	SAMT. SEEMA SADANA, SPS, CESTAT, NEW DELHI	03 days EL w.e.f. 25th to 27 th Apr,2017	DR(A)			
1625 /201 7	24/04 /2017	CESTAT/MUM/DNP/(2) DTED 20.04.2017						
1626 /201 7	24/04 /2017	CESTAT/MUM/DNP(2) DATED 20.04.2017	SH. D.N. PANDA, M (J), CESTAT, MUMBAI	The pendency statement	PA			
1627 /201 7	24/04 /2017	NIL DATED 19.04.2017	SH. RAVICHAND RAN, CHENNAI	Representatio n for reconsidering transfer order	DR(A)			
1628 /201 7	24/04 /2017	F. NO. NIL DATED 21.04.2017	SH. ASHOK JINDAL, M (J), CESTAT, CHANDIGAR HJ	Station leave permission from 21.04.17 to 24.04.17	DR(A)			
1629 /201 7	24/04 /2017	NIL DATED 19.4.2017	MS. SULLEKHA BEEVI. C.S., M (J), CESTAT, CHENNAI	Station leave permission from 21.4.17 to 24.4.17	DR(A)			
1630 /201 7	24/04 /2017	NIL DATED 21.04.2017	MS. SULEKHA BEEVI C.S. M (J), CESTAT, CHENNAI	Request for EL w.e.f. 1st to 5th May, 17 , CESTAT, Chennai	DR(A)			
1631 /201 7	24/04 /2017	NO. NIL DATED 24.04.2017	SH. V.K. MISHRA, AR, CESTAT, MUMBAICO NSTITUTIUN	Constitution of Large Bench Appeal Nos. 442 to 445 2004-MUM matter of Ms/	SPS to Preside nt			

				Mahindra & Mahindra Ltd				
1632/2017	24/04/2017	F. NO. A-32013/1/2016-AD.1C(CESTAT) DATED 19.4.2017	SGH. S. BHOWMICK. UD. M/O FINANCE	Promotion of Court Master to the post of AR	DR(A)			
1633/2017	24/04/2017	3/10/SKV-JUD/CESTAT/CHD-17 DT 21.4.2017	SH. MUKESH GUPTA, AR, CESTAT, CHANDIGAR H	O.A. No. 060/00320/2017 in the matter of Sh. S.K. verma, AR	DR(A)			
1634/2017	24/04/2017	3/10/SKV-JUD/CESTAT/CHD-17 DT 21.04.17	SH. MUKESH GUPTA, AR, CESTAT, CHANDIGAR H	O.A. No. 060/00320/2017 Sh. S.K. Verma	DR(A)			
1635/2017	24/04/2017	NIL DATE NIL	SH. S.K. VERMA, AR, CESTAT CHANDIGAR H	HC, Punjan and Haryana order dated 30.03.2017 Sh. SA.K. verma vs UOI	DR(A)			
1636/2017	24/04/2017	C.18017/2015-AD.1C(CESTAT) DATED 17.04.2017	SH. S. BHOWMICK UNDER SECTY	Allotment of office space at CESTAT Allahabad	DR(A)			
1637/2017	24/04/2017	F.NO. 01/CESTASTY/BANG/KR DATED 20.04.2017	SH. S.K. TIWARI, AR, CESTAT, CHENNAI	Fwd of application medical advance Smt. K. Radha, Steno-II	DR(A)			
1638/2017	24/04/2017	F. NO. 01/CESTAT/BANG/SKT DATED 20.04.2017	SH. S.K. TIWARI, AR, CESTAT, BANGALORE	Fwd of application for the post of Assistant Professor of Law	DR(A)			
1639/2017	24/04/2017	NO. 3/3/2017-EXAM.II/4432 DATED 18.04.2017	DIPANKAR DUTTA,	Return of dossier of Sh.	DR(A)			

7			DEPUTY DIRECTOR	Raveer Singh, Steno Gr-C & D			
1640/2017	24/04/2017	CESTAT/MUM/MVR/2008 DT 17.04.2017	SH. T. VISWA PRAKASH, DR, CESTAT, MUMBAI	Relinquishing Charge of Sh. M.V. Ravindran, M (J)	DR(A)		
1641/2017	24/04/2017	F. NO. NIL DATED 13.04.2017	(SH. T. VISWAPRAKASH, DR, CESTAT, MUMBAI	Fwd note sheet order in WP No. 807/2016 Sh. P.J. Joseph vs UOI	DR(A)		
1642/2017	25/04/2017	F. NO. 4A/ESTT/ACCOMMODATION/CESTAT/KOL/98/1147 DT 21.04.2017	SH. T.K. SARKAR, DR, CESTAT, KOLKATA	Office space at CR Building, Bamboo Villa	DR(A)		
1643/2017	25/04/2017	A.20(2)/PERS.FILES/SC-LDC//CHE/2016 DATED 20.04.2017	SH. L. MANOHAR, AR, CESTAT, CHENNAI	Fwd of transfger of Sh. Sachin Chaudhary, LDC from CESTAT, Chennai to CESTAT, New Delhi	DR(A)		
1644/2017	25/04/2017	20(3)/PERS.FILE/HAR-LDC/2014 DATED 20.04.2017 DATED 20.04.2017	SH. L. MANOHAR, AR, CESTAT, CHENNAI	Fwd transfer request of Sh. Harish, LDC from CESTAT Chennai to CESTAT, New Delhi	DR(A)		
1645/2017	25/04/2017	A-20(1)/PERS. FILE/AK-LDC/CHE/2016 DT 20.04.2016	SH. L. MANOHAR, AR, CESTAT, CHENNAI	Fwd transfer request of Sh. Ashok Kumar, LDC from CESTAT, Chennai to CESTAT,	DR(A)		

				Chandigarh				
1646 /201 7	25/04 /2017	F.NO. A- 20(2)/PERS.FILE/RKP-ST- III/CHE/2015 DATED 20.04.2017	SH. L. MANOHAR, AR, CESTAT, CHENNAIFW D OF TRANSFER REQUEST SH. RAUSHAN KUMAR PASWAN, STENO GR.II FROM CESTAT, CHENNAI TO CESTAT, KOLKATTA	Fwd of transfer request of Sh. Raushan Kumar Paswan, Steno Gr-II from CESTAT, Chennai to CESTAT, Kolkatta	DR(A)			
1647 /201 7	25/04 /2017	CESTAT/MUM/MVR/2008 DT 17.04.2017	SH. T. VISWA PRAKASH, DR, CESTAT, MUMBAI	Relinquishin g Charge of Sh. M.V. Ravindran, M (J)	DR(A)			
1648 /201 7	25/04 /2017	NIL DATED 18.04.2017	SH. N. RAJA, SPS TO M (J), CESTAT, HYDERABAD	Joining Report of Sh. M.V. Ravindran, M (J)	DR(A)			
1649 /201 7	25/04 /2017	CESTAT/AHD/PER/58/2016 DT 19.04.17	SH. U.S. VERMA, AR, CESTAT, AHMEDABA D	Fwd leave application Dr. D.M. Misra, M (J), Ahmedabad	DR(A)			
1650 /201 7	25/04 /2017	A-20(1)/PERS. FILE/SBR- LDC/2014 DATED 19.04.2017	SH. L. MANHOAR, AR, CESTAT, CHENNAI	Fwd of transfer request Sh. Sombir, LDC from CESTAT	DR(A)			
1651 /201 7	25/04 /2017	CESTAT/BANG/LIBRARY/ 2017 DT 19.04.2017	SH. S.K. TIWARI, AR, CESTAT, BANGALORE	Condemnatio n/destruction of old records	DR(A)			
1652 /201	25/04 /2017	NIUL DATED 19.04.2017 DATED 19.04.2017	SH. VINOD KUMAR	OA 060/1030/20	DR(A)			

7			ARYA, ADVOCATE, CHANDIGAR H	16 Sh. Ashok Jindal Vs UOI				
1653 /201 7	25/04 /2017	NIL DATED 20.04.2017	SH. MUKESH GUPTA, AR, CESTAT, CHANDIGAR H	Arrear of water Bill Account No. 104////////170 4/725045(K)	DR(A)			
1654 /201 7	25/04 /2017	F.NO. 33(1)/H.C. CASES/CESTAT/ALLD201 6 DT 24.04.2016	SH. R.K. SHUKLA, AR, CESTAT, ALLAHABAD	WP No. 354/2015 in the matter of M/s Om Shiv Transport vs UOI	DR(A)			
1655 /201 7	25/04 /2017	NIL DATED NIL	SH. S. GOPINATH, CHENNAI	Application for leave extension	DR(A)			
1656 /201 7	25/04 /2017	F. NO. NIL DT 25.4.2017	MS. SEEMA SADANA, SPS, CESTAT, NEW DELHI	Cancellation of leave on 25.4.2017	DR(A)			
1657 /201 7	25/04 /2017	NIL DATED 24.04.2017	SH. ASHOK K. ARYA, M (J), CESTAT, NEW DELHI	Half day C.L. for 24.04.2017 (N)	DR(A)			
1658 /201 7	25/04 /2017	NIL DATED 21.4.2017	MS. SULEKHA BEEVI C.S. M (J), CESTAT, CHENNAI	Request for E#.L. w.e.f. 1st May to 5th May, 2017	DR(A)			
1659 /201 7	25/04 /2017	F. NO. NIL DT 20.04.2017	SH. DEVENDER SINGH, M (T), CESTAT, CHANDIGAR H	Station leave permission from 22.04.17 to 24.04.17	DR(A)			
1660 /201 7	25/04 /2017	F.NO. NIL DATED 20.04.2017	SH. DEVENDER SINGH MEMBER(T)	Half day CL on 19.04.2017 (FN)	DR(A)			
1661 /201	25/04 /2017	F.NO. NIL DATED 21.04.2017SH. N. RAJA,	SH. N. RAJA, SPS TO M (J),	Fwd of leave application	DR(A)			



7		SPS TO M (J), CESTAT, HYDERABAD	CESTAT, HYDRABAD	of Sh. M.V. Ravindran, M (J) HPL w.e.f. 24.04.17 to 28.04.17				
1662 /201 7	25/04 /2017	F. NO. R/2015 DT 18.4.2017	SH. RAJU, M (T), CESTAT, MUMBAI	One day CL on 21.4.2017	DR(A)			
1663 /201 7	25/04 /2017	F. NO. 3 (6)/MISC JUDL/CESTAT/CHD/2017	AR, CESTAT, CHANDIGAR H	Transfer of Appeal No. ST/57835/20 13-SM	DR(J)			
1664 /201 7	25/04 /2017	F.NO. 3(6)/MISC JUDL/CESTAT/CHD/2017 DY 21.04.2017	AR, CESTAT, CHANDIGAR H	Transfer of Appeal No. C/55696/201 3-SM	DR(J)			
1665 /201 7	25/04 /2017	F. NO. 3(6)MISC JUDL/CESTAT/CHD/2017 DATED 20.04.2017	SH. MUKESH GUPTA, AR, CESTAT, CHANDIGAR H	Letter received from Hoble High Court Indore in Appeal No. CEA/12/201 6	DR(J)			
1666 /201 7	25/04 /2017	D. NO. 831/2017/SC/SEC.III. B DATED 10.4.2017	THE REGISTRAR, SC OF INDIA	Civil Appeal No. 4862 of 2017	DR(J)			
1667 /201 7	25/04 /2017	D. NO. 1647/2015/SC/SEC.III-B DT 13.4.2017	ASSISTANT REGISTRAR, SC OF INDIA	Civil Appeal No. 3306 of 2015	DR(J)			
1668 /201 7	25/04 /2017	F.NO. NIL DATED 19.04.2017	M/S J.P. ASSOCIATES, GVALOR	M/s Mandi Committed (APMC) Guna M.P.	Techni cal Officer			
1669 /201 7	25/04 /2017	F. NO.3(6) MISC JUDL/CESTAT/CHD/2017 DT 20.04.17	AR, CESTAT, CHANDIGAR H	ROA application No. 60156/2017	DR(J)			
1670 /201 7	25/04 /2017	CESTAT/MUM/STAT/2017/ 265 DT 17.4.2017	SH. D.K. VERMA, AR, CESTAT, MUMBAI	Submission of order dispatch report	Compu ter Cell			

1671 /201 7	25/04 /2017	F. NO. NIL DATED 20.4.2017	SH. ASHOK JINDAL, M (J), CESTAT, CHANDIGAR H	Note	PA			
1672 /201 7	25/04 /2017	NIKL DATED 24.4.2017	SMT. S. PREMA, HC (RETD)	Non-payment of Arrears of P&A for 7th CPC	Account Section			
1673 /201 7	25/04 /2017	F. NO. NIL DT 10.04. 2017	SH. DEVENDER SINGH, M (T), CHANDIGAR H	Under payment o f TA claim on transfer	Account Section			
1674 /201 7	25/04 /2017	F. NO. NIL DATED 25.4.2017	MS. ARCHANA WADHWA, M (J), CESTAT, NEW DELHI	EL Application one day on 24.4.2017	DR(A)			
1675 /201 7	25/04 /2017	F.NO. NIL DATED 25.4.2017	MS. ARCHANA WADHWA, M (J), CESTAT, NEW DELHI	Relinquished charges CESTAT, New Delhi	DR(A)			
1676 /201 7	25/04 /2017	C.NO. III(20)/RC/CESTAT/1334/20 12 DT 25/04/2017	SH. RAJESH KASHIV. ASSTT. COMMISSIO NER (REVIEW)	Filing Appeal No.12- 35/BPL/2012 Jablpur	Techni cal Officer			
1677 /201 7	26/04 /2017	1	SH. SUNIL KUMAR, T.O.	Issue of tour order - PH on 7.3.2017 before chief commr.	DR(A)			
1678 /201 7	26/04 /2017	37(1)/OUTSOURCING - GROUP C/ CESTAT/ALD/2015 DT 24.4.2017	ASST. REGISTRAR ALLAHABAD	Outsourced staff in CESTAT Alld	DR(A)			
1679 /201 7	26/04 /2017	1	SH. SATPAL SINGH MTS	03 days E/L from 26.4.2017 to 28.4.2017	DR(A)			

1680 /2017	26/04 /2017	33/(1)/H.C. CASES/ CESTAT/ALLD/2016	ASST. REGISTRAR ALLAHABAD	Writ petition No. 354 of 2016 in the matter of M/s Om Shiv Transport Vs. UOI	DR(A)			
1681 /2017	26/04 /2017	1	CHETAN THAKRAL STENO III	Joining Report and revised Earned Leave Application 09 days 17.4.2017 to 25.4.2017	DR(A)			
1682 /2017	26/04 /2017	III(20)/ARC/MCO/229/2016- 17 DT 19.04.2017	COMMR. INDORE	Reply in Excise appeal No. E/53096/201 6Ex(DB)	Techni cal Officer			
1683 /2017	26/04 /2017	III(20)/ARC/MCO/232/2016 DT 18.04.2017	COMMR. INDORE	Reply in A. No. E/53127/201 6 Ex (DB)	Techni cal Officer			
1684 /2017	26/04 /2017	III(20)/ARC/MCO/277/2016 DT 20.04.2017	COMMR. INDORE	Reply in appeal No. ST/53174/20 16ZCU(DB)	Techni cal Officer			
1685 /2017	26/04 /2017	III(20)/ARC/MCO/229/2016- 17 DT 19.04.2017	COMMR. INDORE	Reply in appeal No. ST/52285/20 16CU(DB)	Techni cal Officer			
1686 /2017	26/04 /2017	1	SH. MOHINDER SINGH DR	APAR in r/o Sh. V. P. Pandey, AR for period 1.4.2015 to 31.04.2016	DR(A)			
1687 /2017	26/04 /2017	1	SH. MOHINDER SINGH DR	APAR in r/o Sh. Manas Kumar Sinha, CM for period	DR(A)			

				1.4.2015 to 31.03.2016				
1688 /201 7	26/04 /2017	37(1)/OURSOURCE/GROUP P C/CESTAT/ALLD-2016 DT 25.04.2017	ASST. REGISTRAR ALLAHABAD	Notice in r/o Sh. Pradeep kumar patel Steno(outsor ced)	DR(A)			
1689 /201 7	27/04 /2017	A-20(3)/PERS.FILE/SK- LDC/CHE/2016 DT 26.04.2017	ASST. REGISTRAR CHENNAI	Forwarding of transfer request of Sh. Sunil Kumar LDC from CESTAT, Chennai to CESTAT Chandigarh or Delhi	DR(A)			
1690 /201 7	27/04 /2017	1	ASST. REGISTRAR AHMEDABA D	Weekly dispatch order report of Judicial Orders	DR(A)			
1691 /201 7	27/04 /2017	45(4)/OS/CESTAT/CHE/08 VOL II DT 25.4.2017	ASST. REGISTRAR CHENNAI	Outsourcing of posts in CESTAT Chennai	DR(A)			
1692 /201 7	27/04 /2017	1	MS. SHRADDHA MISHRA	Submission of Medical Examination Form	DR(A)			
1693 /201 7	27/04 /2017	CA NO. 241/2017	SCI	CA No. 241/2017	DR(J)			
1694 /201 7	27/04 /2017	1	SH. ANIL G. SHAKKARW AR, M (T), CESTAT, ALLAHABAD	Joining Report on 24.04.2017(f/ n)	DR(A)			
1695 /201 7	27/04 /2017	33/(1)/H.C. CASES/CESTAT/ALLD/201 6 DT 24.04.2017	ASST. REGISTRAR ALLAHABAD	Writ Petition No. 354/2015	DR(A)			
1696	27/04	OA-1439/15/ANJANI/15-16	SH. DULI	OA No.	DR(A)			

/2017	/2017	DT 17.04.2017	CHAND CGSC	1439/2015-16				
1697/2017	27/04/2017	A-26016/2/2010-AD1C (CESTAT) DT 20.04.2017	UNDER SECRETARY AD1C	CAT case no. 1439/2015 filed by Smt. Anjani, HT	DR(A)			
1698/2017	27/04/2017	A-50050/66/2016-CA CELL DT. 21.04.2017	UNDER SECRETARY AD1C	Conversion / merger of Tribunals - information in respect of respective Tribunal	DR(A)			
1699/2017	27/04/2017	1	AIR INDIA	Ticket in r/o Sh. V. Padmanabhan Member (T)	DR(A)			
1700/2017	27/04/2017	1	SH. ANIL KUMAR AUDITOR O/O CAAA MOF	Request for granting of increment - reg.	DR(A)			
1701/2017	27/04/2017	A-24(1)/LEAVE FILE/LM-AR/CHE/2014 DT 27.4.2017	ASST. REGISTRAR CHENNAI	Forwarding of E/L application in r/o Sh. L. Manohar AR from 03.05.2017 to 05.05.2017	DR(A)			
1702/2017	27/04/2017	1	SH. ASHOK JUNDAL, HONBLE M (J)	Station leave permission from 21.04(A/N) to 24.04.2017(F/N)	DR(A)			
1703/2017	27/04/2017	D-6(1)WEEKLY DISPATCH OF ORDERS/2014 DT 24.04.201	ASST. REGISTRAR CHENNAI	weekly Dispatch statement	Computer Cell			

1704 /201 7	27/04 /2017	D-6(1)WEEKLY DISPATCH OF ORDERS/2014 DT 24.04.2017	ASST. REGISTRAR CHENNAI	weekly Dispatch statement	Compu ter Cell			
1705 /201 7	27/04 /2017	D-6(1)WEEKLY DISPATCH OF ORDERS/2014 DT 24.04.2017	ASST. REGISTRAR CHENNAI	weekly Dispatch statement	Compu ter Cell			
1706 /201 7	27/04 /2017	01/CESTAT/BANG- ORDERS DT 21.04.2017	ASST. REGISTRAR BANGALORE	weekly Dispatch statement of orders	Compu ter Cell			
1707 /201 7	27/04 /2017	C-16(1)/SUBS- ORDERS/CHE/2006-VOL-II DT 24.04.2017	ASST. REGISTRAR CHENNAI	Monthly compliance report detailing despatch of copies of orders to publi	Compu ter Cell			
1708 /201 7	27/04 /2017	1	ASST. REGISTRAR MUMBAI	Re constitution of Larger Bench at CESTAT Mumbai	PA			
1709 /201 7	27/04 /2017	1	MS. YAKSHI J. CHAUHAN AR	Intimation regarding application for the post of Civil Judge (junior Division) published by Haryana Public Service Commission in its Advertiseme nt No. 06/2016	DR(A)			
1710 /201	27/04 /2017	1	SH. J.K. GOLAY, SPS	01 day CL on 28.04.2017	DR(A)			

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1711 /201 7	27/04 /2017	3/4/2016-P&P(VOL II) DT 25.04.2017	UNDER SECRETARY SSC	Online vacancies collection system for CGL Examination 2017	DR(A)			
1712 /201 7	27/04 /2017	01/CESTAT/BANG/KR DT 27.04.2017	ASST. REGISTRAR BANGALORE	Cancellation of Medical Advance Claim	DR(A)			